

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 2250  
(TO BE ANSWERED ON THE 6<sup>th</sup> December 2016)

**BAN OF SAMSUNG GALAXY NOTE 7 AND ELECTRONIC  
CIGARETTES IN AEROPLANES**

2250. SHRI NARENDRA KUMAR SWAIN

Will the Minister of CIVIL AVIATION be pleased to state:-

whether the Directorate General of Civil Aviation (DGCA) has issued any direction to air passengers not to carry a particular brand of mobile phone and electronic cigarettes while travelling in aeroplanes and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

DGCA has issued a Public Notice dated 17.10.2016 to prohibit carriage of Samsung Galaxy Note 7 smartphone on board including as checked-in luggage/cargo on any aircraft operating flights to, from or within India. DGCA has also issued Cabin Safety Circular 02 of 2016 dated 17.10.2016 regarding "Electronic Cigarettes/ Electronic Nicotine Delivery Systems (ENDS) on Board an Aircraft or in an Aircraft area" which inter-alia states that-

- Spare lithium batteries and the electronic cigarettes must be carried in passenger carry-on baggage.
- Recharging of electronic cigarettes and/or batteries on board the aircraft is not permitted.

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